

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 84/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017

Name of the Company:

Edelweiss Asset Reconstruction Co. Ltd.

V/s.

Kalptaru Alloys Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy Code

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Baiju Bhagat	Advocate	Financial Creditor	
2. Ritesh Patadia	Adv.		

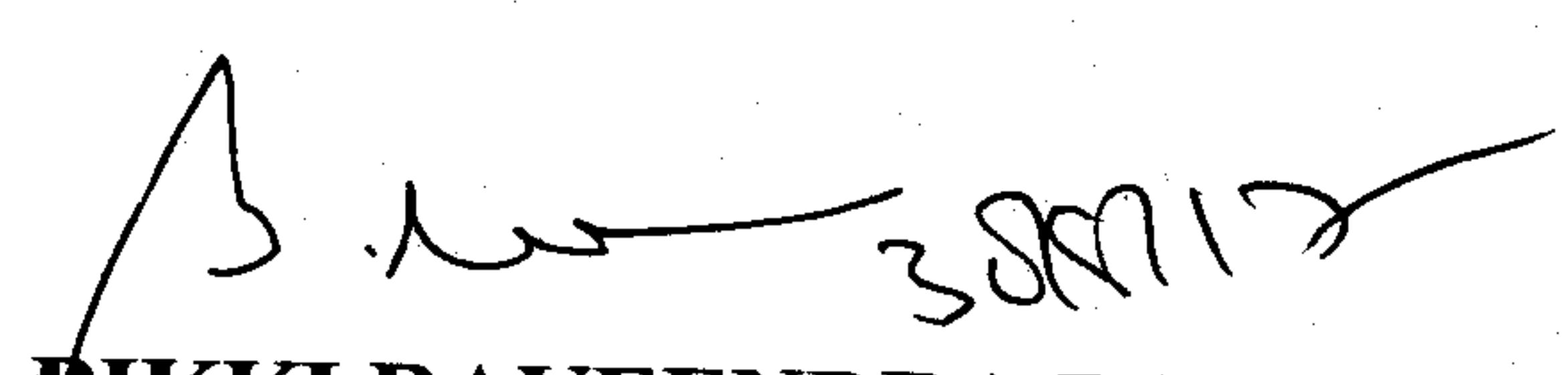
ORDER

Learned Advocate Mr. Baiju Bhagat present for Applicant/ Financial Creditor.
Learned Advocate Mr. Ritesh Patadia present for Respondent.

Objections filed by Learned Counsel for Respondent.

Heard arguments of Learned Counsel for Applicant and learned Counsel for Respondent.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of August, 2017.